



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/739/2020

This the 11th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)

Mohd. Amin Gutt age 59 years son of Abdul Aziz Gutt, R/o
Gool District Ramban.

.....Applicant

(Advocate: Mr. A.S Kotwal)

Versus

1. Union Territory of J&K, through Commissioner/ Secretary to Govt. of J&K, Forest Department, Civil Secretariat, Jammu/Srinagar.
2. Chief Conservator of Forest, Jammu.
3. Conservator of Forest, Chenab Circle, Doda.
4. Divisional Forest Officer Ramban.
5. Chatter Singh, Forest Guard, posted at Block Sangaldan District Ramban.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

ORDER**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset applicants' counsel submitted that the applicant would satisfy if a direction be given to the respondents to consider and dispose of the pending representation of the applicant dated 01.09.2020 (Annexure A-4) within a stipulated period of time.

2. In view of the above submission made by the applicants' counsel, we direct the respondents/competent authority to consider and decide the representation of the applicants dated 01.09.2020 by passing a reasoned and speaking order within a period of two weeks from the date of receipt of a certified copy of this order. It is made clear that we have not entered into the merit of the case.

3. In view of the above, the OA is disposed of. No costs.

(Pradeep Kumar)
Member (A)

(Rakesh Sagar Jain)
Member(J)

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